

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1122/2017

NANDESHWAR KUMAR

Appellant(s)

VERSUS

RAJENDRA PRASAD PANDEY & ORS.

Respondent(s)

[HEARD BY : HON. SANDEEP MEHTA AND HON. JOYMALYA BAGCHI,
JJ.].....

Date : 29-08-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Subhro Sanyal, AOR

For Respondent(s) : Ms. Anjana Prakash, Sr. Adv.

Mr. Anuj Prakash, Adv.

Mr. Niraj Dubey, Adv.

Mr. Pradum Kumar, Adv.

Mr./Ms. Moulishree Pathak, Adv.

Mr. Kumar Mihir, AOR

Mr. Azmat Hayat Amanullah, AOR

Ms. Nitya Sharma, Adv.

Ms. Rebecca Mishra, Adv.

Ms. Ekta Kundu, Adv.

Ms. Vanshita Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice Sandeep Mehta has pronounced the reportable judgment in the matter heard by the Bench comprising His Lordship and Hon'ble Mr. Justice Joymalya Bagchi.

The appeal is dismissed in terms of the signed non-reportable judgment.

Pending application(s), if any, shall stand disposed of.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

(Signed non-reportable judgment is placed on the file)